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Central Administrative Tribunal

Circuit Bench Lucknow

T.A.NO. 1107 of 87 (T)

Union Of India Applicant
Vs
Chhotey Lal and others Respondents.

19.9.91

Hon. Mr. Justice H. C. Srivastava, V.C.

Hon. Mr. A.B. Gerthi, A.M.

that
Learned counsel for the applicant says the
application has become infructuous. The application
is accordingly DISMISSED as infructuous.

checked
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Sd/
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V.C.

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Section Officer
Central Administrative Tribunal
Circuit Bench
LUCKNOW